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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17/4/2018

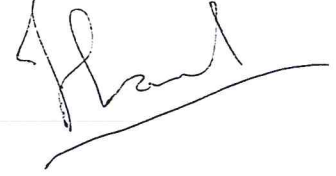
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/115/(IB)/2018
NAME OF THE PETITIONER(S) : GOUTHAM CHAND BAFNA & G.SHOBHA BAFNA
NAME OF THE RESPONDENT(S) : HI-STYLE INDIA PVT LTD
UNDER SECTION : : 9 rule 6.

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Harshvardhan
Ganesan

Petitioner



2. S.R. VISSALNI
(for Avinash Wadhvani)

Respondent



ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions stating that the senior counsel could not attend the Tribunal today due to personal inconvenience. Time is enlarged at request. Put up on 25.04.2018.

-scf-

(S VIJAYARAGHAVAN)
Member (Technical)

-scf-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)